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SLP(Crl.)... 5975 OF 2002

ITEM No.35

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP. No.5975/2002  
Petition(s) for Special Leave to Appeal(Crl.)...../2002

(From the judgement and order dated 24/09/1997 in CRLA 560/86  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SUCHA SINGH & ANR.

Petitioner (s)

VERSUS

STATE OF PUNJAB

Respondent (s)

(For exemptio from surrendering)  
( With Office Report )  
With

CRLMP No.5977/2002 in SLP(Crl.).../2002(For exemption from  
surrendering and c/delay in filing SLP)

Date : 22/07/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. P Chithambaram, Sr. Adv.  
Mr. Maninder Singh, Adv.  
Mrs. Pratibha M Singh, Adv.  
Ms. Kavita Wadia, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Issue notice.

.SP1

Charanjit

[ Om Prakash ]  
Court Master